

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 21st Day of April 1999.

Coram:- Hon'ble Mr. S. Dayal, A.M.
Hon'ble Mr. S.L. Jain, J.M.

Original Application No. 571 of 1997.

Hafizullah son of Abdul Aziz,
resident of Ganga Ganj, Panki,
Kanpur.

. . . Petitioner.

Counsel for the Applicant: Sri A.A. Khan, Adv.

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Allahabad.
3. Senior Divisional Operating Manager, Northern Railway, Allahabad.
4. Senior Divisional Personnel Officer, Northern Railway, Allahabad.

. . . Respondents.

Counsel for the Respondents:- Sri G.P. Agarwal, Adv.

ORDER

(By Hon'ble Mr. S. Dayal, A.M.)

This D.A. was filed by the applicant for seeking a number of reliefs. On 9.3.99 when notices were issued in this case, the applicant had submitted that he only pressed for relief

No. 8(i) which runs as under:-

8(i). To issue writ, order or direction in the nature of mandamus commanding the respondents to decide the representation of the petitioner lastly given on 31.12.1996.

2. The relief requires the respondents to consider the representation of the applicant dated 31.12.96. A copy of this representation is annexed as Annexure-3 to the O.A. in which the applicant requested the respondents to pass orders for correcting reassignment of seniority and consequent promotions.

3. The O.A. was filed on 23.5.97 and notices were issued on 9.3.98 but no C.A. has been filed by the respondents.

4. The applicant had earlier filed a Civil suit which was transferred to the Tribunal and was registered as T.A. No. 1810/86 which was decided on 16.2.90. The directions given in the order of the Tribunal in this O.A. were that the order of discharge of the applicant from service as Shunt Man dated 16.8.83 was quashed. The applicant Hafizulla/to have been treated to have continued in service and paid all wages from the date of discharge upto the date of the judgment.

5. Since the O.A. is for consequential

the representation
coming from this

